

PRASAD VARMA) : (a) to (c) The ongoing major Employment Programmes like (i) JRY, (ii) EAS and (iii) IRDP are continuing during 1996-97. Further, a new programme called the 'Ganga Kalyan Yojana' was launched in all the districts of the country with effect from 1.2.1997. An amount of Rs.90.00 crores has been allocated to States under this scheme as Central share during 1996-97. State-wise allocation is shown in the Statement enclosed.

The objective of the scheme is to provide irrigation through exploitation of ground water (bore-wells and tube-wells) to individuals and groups of beneficiaries belonging to the target group. The expenditure under the scheme is to be shared equally by Centre and States. Apart from Ganga Kalyan Yojana which will be continued in 1997-98 alongwith other programmes there is no proposal under consideration at present to include any other new programme during 1997-98.

#### Statement

*Allocation of Funds under GKY  
(Ganga Kalyan Yojana) for 1996-97)*

(Rs. Crores)

No.	State/UT	Central Share
1	2	3
1.	Andhra Pradesh	6.83
2.	Arunachal Pradesh	0.51
3.	Assam	2.25
4.	Bihar	13.28
5.	Goa	0.12
6.	Gujarat	2.51
7.	Haryana	0.60
8.	Himachal Pradesh	0.20
9.	J & K	0.82
10.	Karnataka	4.58
11.	Kerala	1.67
12.	Madhya Pradesh	8.65
13.	Maharashtra	7.44
14.	Manipur	0.37
15.	Meghalaya	0.39
16.	Mizoram	0.17
17.	Nagaland	0.27
18.	Orissa	5.54
19.	Punjab	0.43
20.	Rajasthan	3.59
21.	Sikkim	0.05
22.	Tamil Nadu	0.17
23.	Tripura	0.53
24.	Uttar Pradesh	16.64
25.	West Bengal	6.12

1	2	3
26.	A & N Islands	0.12
27.	D & N Haveli	0.02
28.	Daman & Diu	0.05
29.	Lakshadweep	0.01
30.	Pondicherry	0.09
All India		90.00

[English]

#### Scheme-wise Target

721. SHRI MANGAT RAM SHARMA : Will the Minister of Rural Areas and Employment be pleased to state :

(a) the scheme-wise target of each State for completion of various schemes for development of rural areas under Rural Development Programme during 1996 and January 1997;

(b) the scheme-wise percentage of target achieved in each State;

(c) whether some schemes have achieved very low percentage of target; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) (a) to (d) The information is being collected and will be laid on the Table of the House.

[Translation]

#### Below Poverty Line

722. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the percentage of people living below the poverty line in urban and rural areas separately;

(b) the achievement made by the Government in poverty alleviation and whether it is likely to achieve its target by the year 2005 at this pace;

(c) whether, some economists have opined that same number of persons get added among the people living below poverty line as are raised above it; and

(d) the latest figure regarding persons living below the poverty line, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) The Planning Commission estimates percentage of people living below poverty line on the basis of quinquennial survey on household consumer expenditure conducted by National Sample Survey Organisation.